

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORIGINAL APPLICATION NO.291/00062/2015

Date of Order: 25.5.2016

CORAM

**Hon'ble Dr. K.B.Suresh, Judicial Member
Hon'ble Ms. Meenakshi Hooja, Administrative Member**

Tara Chand S/o Shri Laduram, aged about 24 years, by caste Jat, resident of Village and Post Thikria Via Bawadi, Tehsil Shri Madhopur, District Sikar (Raj.)

..... Applicant

(By Advocate Mr. Sultan Singh Kuri)

VERSUS

1. Union of India, Ministry of Indian Railways, Rail Bhawan, Raisina Road, New Delhi through its Secretary.
2. Senior Personnel Officer (Recruitment), Railway Recruitment Cell, Central Railway, Office Building, 1st Floor, P.D.Mello Road, Wadi Bunder, Mumbai-400010.
3. Chief Project Manager (Conv.), Central Railway, Office Building, 1st Floor, P.D.Mello Road, Wadi Bunder, Mumbai-400010.
4. Additional Chief Authority, MID Railway, CST Mumbai-400001.

..... Respondents

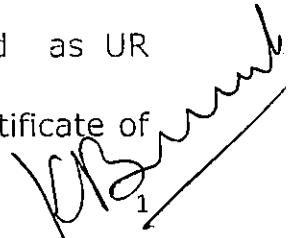
(By Advocate Mr. Anupam Agarwal)

ORDER

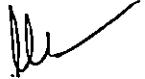
(Per Dr. K.B.Suresh, Judicial Member)

Heard.

Apparently while applying for job, the applicant being OBC category was required to submit the OBC certificate in CG format and for failure to do so it has rejected the candidature of the applicant. In absence of such certificate, the applicant has been treated as UR category. As the applicant has not furnished the required certificate of

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OBC, therefore, he was considered under UR category. There is nothing wrong in this. No merit in the OA. The OA is dismissed. No costs.



(MS.MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER



(DR.K.B.SURESH)
JUDICIAL MEMBER

Adm/